## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 195 OF 2016**

**Dated: 12<sup>th</sup> July, 2017** 

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GMR Karmalanga Energy Ltd. & Anr.

...Appellant(s)

**Central Electricity Regulatory Commission & Ors.** 

...Respondent(s)

## <u>ORDER</u>

The bench is unable to take up this matter today due to administrative reasons. By consent of the parties, the matter is adjourned to <u>07.09.2017.</u>

(Court Master)

ts/kt